Annual Report of Central Board for Prevention and Control of Water Pollution, New Delhi for 1982-83

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Board for the prevention and Control of Water Pollution, New Delhi, for the year 1982-83, under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974.

[Placed in Library. See No. LT—8029/84].

12.22 Hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventy-Second Report

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Seventy-second Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Eighty-Fourth Report and Hundred and Eighty-Sixth Report on Action Taken

SHRI SUNIL MAITRA (Calcutta North East) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

(1) Hundred and Eighty-fourth Report on Action Taken by Government on the recommendations contained in the Hundred and Forty-second Report of the Committee on Receipts of Union Territory of Delhi—Sales Tax—Falsification of documents by a dealer.

(2) Hundred and Eighty-sixth Report on Action Taken by Government on recommendations contained in the Hundred and Fifty-fifth Report of the Committee on Customs Receipts Non-levy of Customs Duty on confiscated for released on redemption fine.

PROF. SAIFUDDIN SOZ (Baramulla) : Sir, Mr. Chakraborty is wrong. The Supreme Court has accepted the supremacy of Parliament in 1964 and gave a ruling. I want Prof Chakraborty to read it.

अध्यक्ष महोदय : आप को भी सुनेंगे और जब मीटिंग होगी, तो आप को भी बुलाऊंगा ।

DR. SUBRAMANIAM SWAMY (Calcutta South) : In 1973, the Supreme Court has given a different ruling...

(*Interruptions*)**

MR. SPEAKER : No further discussion will be allowed on this.

DR. SUBRAMANIAM SWAMY : Sir, this is a very important point.

MR. SPEAKER : Please sit down. There is no discussion. I have not allowed any discussion.

श्री मनीराम बागड़ी : (हिसार) आप ने एक सांप छोड़ दिया है ।

अध्यक्ष महोदय : मैंने नहीं छोड़ा ।

श्री मनीराम बागड़ी : किसी को इजाजत दे दी और किसी को नहीं दी ।

अध्यक्ष महोदय : किसी को नहीं दी । इस पर डिस्कशन की इजाजत किसी को नहीं दी ।

श्री मनीराम बागड़ी : फिर डिस्कशन किस को कहते हैं ।

अध्यक्ष महोदय : जोर-जबर्दस्ती, कोई डिस्कशन कहता है, तो वह दूसरी बात है ।

श्री मनीराम बागडी : मैंने एजोर्नमेंट मौशन दिया है ।

अध्यक्ष महोदय : स्टेटमेंट आ रहा है । ...(व्यवधान)... आप नोटिस दे दीजिए ।

...(व्यवधान)...

12.25 hrs.

CALLING-ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported Sale of adulterated foodstuffs and spices in Delhi and Chandigarh

MR. SPEAKER : Now, Calling Attention. Shri Harish Rawat.

** Not recorded.